

LIST NO. 4

GOA LEGISLATIVE ASSEMBLY

AMENDMENTS

TO

THE MOTION OF THANKS TO THE ADDRESS OF THE GOVERNOR

Sr.No.	Name of the Members and text of the Amendments
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SHRI YURI ALEMAO, MLA

The following may be added at the end of the Motion, namely “but regrets that the Address fails to mention about :

1. The Government failure to protect Democratic Rights of Citizens and failure to Perform its Constitutional Duties.
2. The Government failure to protect and preserve the Environment, Forest, Wildlife, Heritage and Identity of Goa.
3. The Government failure to Protect & Preserve Places of Historic importance and respect Freedom Fighters & their Families.
4. The Government failure to protect Goas Lifeline River Mhadei.
5. The Government failure to Scrap Three Linear Projects.
6. The Government failure to stop Goa becoming a Coal Hub.
7. The Government failure to reject the Major Port Authorities Act.
8. The Government failure to control Deteriorating Law & Order situation in the State and failure on Detection of Crimes and Convictions of the Criminals.
9. The Government failure to control the Rising Prices of Essential Commodities and bring down overall Inflation.
10. The Government failure to provide Employment Opportunities to the educated youth & conduct corruption free recruitment process.
11. The Government failure to Reserve 80 Percent Jobs for the Goans in Private Sector.
12. The Government failure in Fiscal Management of the State.
13. The Government failure on Resumption of Mining activity in the State.

14. The Government failure to handle Covid Pandemic and failure to create adequate Health Infrastructure and provide good Health Care Services.
15. The Government failure to announce Rs.100 Crores Economic Revival Package to Marginalized Sector.
16. The Government failure to provide Timely Assistance to Social Welfare Beneficiaries & Persons with Disabilities.
17. The Government failure to control and stop massive Land Conversions and Grabbing of Land Cases.
18. The Government failure to support and promote Tourism Industry.
19. The Government failure to support and promote Pollution Free Industrial Sector.
20. The Government failure to create Quality Infrastructure for Sports and failure to Organize National Games.
21. The Government failure to Maintain and Create Infrastructure for Art & Culture Activities and failure to support and promote Artists.
22. The Government failure to implement Casino Policy and failure to effective functioning of Gaming Commissioner.
23. The Government failure to shift Offshore Casinos from River Mandovi.
24. The Government failure to provide Reservations to the Other Backward Class in Local Self Bodies.
25. The Government failure to provide Reservations to Scheduled Tribes in Assembly & Lok Sabha Elections.
26. The Government failure to include Dhangar Community in Scheduled Tribes.
27. The Government failure to build the Western Bypass passing through Low Lying Areas in Salcete Taluka on Stilts.
28. Government failure to take effective steps to ensure continuity in Operations of Dabolim International Airport after commissioning of Mopa International Airport.
29. The Government failure to support and promote Agriculture and Horticulture Sector and provide Assistance to Farmers.
30. The Government failure to have Effective Disaster Management Authority.
31. The Government failure in Scientific Handling and Disposal of Garbage Management

**ASSEMBLY HALL
PORVORIM, GOA
8th JULY 2022**

**NAMRATA ULMAN
SECRETARY, LEGISLATURE**

